## BUSINESS ADVISORY COMMITTEE

## (Tenth Lok Sabha)

## FIFTY-SEVENTH REPORT

## (Presented on 13-12-1995)

The Business Advisory Committee held a sitting on Monday, the 11th December, 1995.

2. The Committee recommend the allocation of time to the following items of business as shown against each:---

- (1) Discussion and Voting on the Supplementary Demand for 3 hours Grant (Railways) for 1995-96.
- (2) The Persons with Disabilities (Equal Opportunities, 1 hour Protection of Rights and Full Participation) Bill, 1995.

(Consideration and passing)

(3) Discussion on the Statutory Resolution seeking disapproval of the Employees Provident Funds and Miscellaneous Provisions (Amendment) Ordinance, 1995.

3 hours

- (4) The Employees Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1993 after it has been passed by Rajya Sabha. (Replacing the Ordinance) (Consideration and passing)
- (5) Discussion on the Resolution for rejection of an 1 hour Arbitration Award given in the CA Ref. No. 1 of 1991 under the JCM Scheme.
- (6) Discussion on the Statutory Resolution regarding further 3 hours extension of President's Rule in the State of Jammu and Kashmir.

NEW DELHI; December 11, 1995 SHIVRAJ V. PATIL, Chairman, Business Advisory Committee.

Agrahayana 20, 1917 (Saka)

MGIP(PLU)MRND-4601LS-13-12-1995